

# THE LAW REPORTING COUNCIL, I.L.R. (KERALA SERIES)

Ernakulam-682031  
Email: ilr.kerala@nic.in  
Phone: 0484 2562942

No: I.L.R.- 100475/2019

Date: 03.02.2020

## **RE-NOTIFICATION**

Applications are invited from the members of the Kerala High Court Bar possessing the following qualifications, for appointment to the two posts of Reporters, Indian Law Reports (Kerala Series).

- 1. Five to Fifteen years of practice in the High Court of Kerala.**
2. Good knowledge in computer operations.

The person appointed by the Government of Kerala as Reporter shall be eligible to function as such for a maximum period of three years at a term, subject to the decision of the Law Reporting Council, I.L.R. (Kerala Series) as approved by the Government. The person appointed as Reporter will be eligible for monthly honorarium as fixed by the Government from time to time. At present, the monthly honorarium is Rs.15,000/- (Rupees Fifteen thousand only).

The advocates possessing the required qualifications may submit the application with the following details:

1. Name.
2. Permanent address.
3. Present address.
4. Age and Date of Birth.
5. Academic Qualifications.
6. Roll number and Date of enrollment as advocate.
7. Number of completed years of practice in the High Court (to be proved by certificate from the Kerala High Court Advocates' Association).

8. Experience, if any.
9. E-mail ID and Contact number.

Depending on the number of applications the applicants will be short-listed, if required and selection will be on the basis of a test or interview or both of the short-listed candidates, as decided by the Honourable Chairman of the Council.

The applications should be addressed to: **“The Convenor, Law Reporting Council, I.L.R. (Kerala Series), The Registrar (Judicial), High Court of Kerala, Ernakulam, PIN – 682 031”** and should reach the addressee on or before **5<sup>th</sup> March, 2020**.

The cover containing the application should be superscribed *“Application for the post of Reporter, I.L.R. (Kerala Series)”*.

(By Order)

*Anitha N*  
*3/2/2020*

N. Anitha

Registrar (Judicial)

[Convenor, Law Reporting Council]

To *11/3/2020*  
*3-2-2020*  
1.  
*M/3-2-20*  
2.

1. The Notice Board, High Court of Kerala.  
Website of the High Court of Kerala.

Copy to:

1. The Secretary, Kerala High Court Advocates Association, High Court Buildings, Ernakulam – 682 031. (With covering letter requesting to give adequate publicity).
2. The Chairman, Bar Council of Kerala, Ernakulam – 682 031 (With covering letter requesting to give adequate publicity).
3. The Secretary, Indian Federation of Women Lawyers, High Court Buildings, Ernakulam – 682 031 (With covering letter requesting to give adequate publicity).
4. File.

**Note:** The applicants, who have already applied pursuant to Notification No.100475 dated 11.12.2019, *need not apply again*